

- (iv) Earmarking at least 20-25% of developed land in all housing projects (both Public and Private Agencies) for EWS/LIG category with a system of cross subsidization.
- (v) Introduction of computerized process of registration of land and property.
- (vi) Revision of bye-laws to make rain water harvesting mandatory in all buildings and adoption of water conservation measures.
- (vii) Buy-laws for reuse of recycled water.
- (viii) Administrative reforms *i.e.* reduction in establishment by bringing out voluntary retirement schemes, non-filling up of posts falling vacant due to retirement etc., and achieving specified milestones in this regard.
- (ix) Structural reforms.
- (x) Encouraging Public Private Partnership.

Purchase of buses under JNNURM

1455. DR. T. SUBBARAMI REDDY:
SHRI RAJEEV SHUKLA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether various States have placed orders for 7815 buses under one-time economic funding measure by his Ministry under JNNURM;
- (b) whether Government has so far sanctioned purchase of 14695 buses for various mission cities under this programme;
- (c) whether Andhra Pradesh has placed the largest order of 1500 buses followed by Uttar Pradesh, 1310, Maharashtra, 1250 and Karnataka, 1100 buses;
- (d) whether under the scheme funding is shared by Centre, States and Municipal bodies; and
- (e) if so, how much Central assistance has been provided so far to these States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) So far, orders have been placed for procurement of 10551 buses of States/Union Territories/Urban Local Bodies under Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(b) A total of 15260 buses have been sanctioned by the Government of India under JNNURM for 61 Mission cities across the country.

(c) at present the Government of Andhra Pradesh has placed orders for 1540 buses, Uttar Pradesh for 1310, Maharashtra for 2190 and Karnataka for 1100 buses.

(d) and (e) Yes, Sir. So far, an amount of Rs. 1015.66 crore has been released as 1st instalment to States/UTs for procurement of buses under JNNURM.